THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) to (c) During Kharif 2015, the Government of Odisha declared drought and submitted memorandum to the Government of India for financial assistance under the National Disaster Response Fund (NDRF). An Inter-Ministerial Central Team (IMCT) has visited the State to carry out an assessment of the drought situation and the quantum of financial assistance to be made available to the State by way of relief. Government of India considered the report of the IMCT and approved ₹ 815 crore from NDRF to the Government of Odisha subject to the adjustment of 50% of balance available in the State Disaster Respond Fund (SDRF) account for the instant disaster. Ministry of Home Affairs (MHA) has recommended net assistance of ₹ 600.52 crore from NDRF in the wake of drought (Kharif) after adjustment of ₹ 214.48 crore (50% of balance available in the SDRF account). Department of Expenditure has released assistance amounting to ₹ 47.44 crore from NDRF on 08.02.2016 against recommended amount of ₹ 600.52 crore. Fund under NDRF is being replenished to release the remaining amount.

After approval of quantum of financial assistance by the Government of India, Government of Odisha submitted revised memorandum for release of additional funds for 235 drought affected blocks in Odisha and requested for release of ₹ 2344.99 crore (as against earlier demand of ₹ 2217.08 crore) from NDRF. The proposal is under consideration.

Promotion of Micro Irrigation

1625. SHRI T. K. RANGARAJAN: SHRI TAPAN KUMAR SEN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Micro Irrigation is widely used by farmers in the country as a method of irrigation, if so, the details of the area covered under it, State-wise including West Bengal;
- (b) the present status of the National Mission on Micro Irrigation programme in the country, State-wise including West Bengal; and
- (c) the various steps taken by Government for promotion of Micro Irrigation in the country along with the funds allocated and utilized under the scheme during the last and current Five Year Plan Period State/UT-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI MOHANBHAI KALYANJIBHAI KUNDARIYA): (a) The Micro Irrigation technologies (both Drip and Sprinkler) are quite popular amongst the farmers and adoption rate is also high. The State-wise details of area covered under Micro Irrigation including West Bengal are available in the Statement-I (*See* below).

- (b) The National Mission on Micro Irrigation programme in the country, Statewise including West Bengal was subsumed under National Mission on Sustainable Agriculture (NMSA) and implemented as "On farm Water Management" (OFWM) during 2014-15. The same is now being implemented as "Per Drop More Crop" component under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) from 2015-16 onwards.
- (c) Various steps taken by Government for promotion of Micro Irrigation include (i) Training and awareness programmes, (ii) Awareness through print media and radio and TV talks; (iii) Organization of workshops, seminars and interactive meetings; (iv) Publicity creation through Exhibitions, Fairs and Kisan Melas; (v) Publication of literature; and (vi) Short duration films.

The State-wise position regarding Central Grant released and utilized under the scheme during last and current Five Year Plan Period is given in the Statement-II.

Statement-I
State-wise details of total area covered under
Micro Irrigation including West Bengal

Sl. No.	State	Total Area Covered (in hectare)*
1.	Andhra Pradesh	1221416
2.	Arunachal Pradesh	613
3.	Assam	439
4.	Bihar	102050
5.	Chhattisgarh	259741
6.	Goa	1936
7.	Gujarat	912931
8.	Haryana	574809
9.	Himachal Pradesh	2928
10.	Jharkhand	16222
11.	Karnataka	905802
12.	Kerala	29464
13.	Madhya Pradesh	374372

Sl.No.	State	Total Area Covered (in hectare)*		
14.	Maharashtra	1322125		
15.	Manipur	77		
16.	Mizoram	2152		
17.	Nagaland	5205		
18.	Odisha	102615		
19.	Punjab	44870		
20.	Rajasthan	1697586		
21.	Sikkim	9085		
22.	Tamil Nadu	355752		
23.	Telangana	67896		
24.	Tripura	492		
25.	Uttar Pradesh	36682		
26.	Uttarakhand	1147		
27.	West Bengal	51180		
28.	Jammu and Kashmir	85		
29.	Meghalaya	Ŏ		
30.	Others	46500		
	Grand Total	8146172		

^{*} Based on information as available as on 8-3-2016.

Statement-II

State-wise position regarding Central Grant released and utilized under the scheme during last and current Five Year Plan Period

S1. No.	States	Last Five Year Plan Period (2007-08 to 2011-12)		Current Five Year Plan Period (2012-13 to 2015-16)	
		Central Grant Released	Central Grant Utilized*	Central Grant Released	Central Grant Utilized*
1	2	3	4	5	6
1.	Andhra Pradesh	825.06	959.44	854.65	1084.69
2.	Bihar	4.50	30.52	154.50	98.38
3.	Chhattisgarh	75.08	103.05	79.22	62.11

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1	2	3	4	5	6
4.	Goa	0.62	0.66	0.37	0.50
5.	Gujarat	453.60	464.44	718.24	702.41
6.	Haryana	53.77	52.40	102.94	85.65
7.	Himachal Pradesh	0.00	0.00	5.25	3.30
8.	Jammu and Kashmir	2.00	0.00	0.00	0.67
9.	Jharkhand	11.41	13.71	55.00	25.56
10.	Karnataka	407.84	402.38	549.95	539.21
11.	Kerala	2.00	11.52	13.23	6.35
12.	Madhya Pradesh	277.50	259.65	371.19	345.51
13.	Maharashtra	865.69	867.07	557.06	516.60
14.	Odisha	26.07	28.55	61.92	58.90
15.	Punjab	46.52	45.63	15.00	15.79
16.	Rajasthan	355.11	364.34	317.37	300.49
17.	Tamil Nadu	154.16	209.07	299.28	418.03
18.	Telangana	NA	NA	170.32	159.72
19.	Uttar Pradesh	9.62	20.02	18.45	10.19
20.	Uttarakhand	0.75	0.00	17.38	9.83
21.	West Bengal	0.00	1.09	0.00	0.00
22.	Arunachal Pradesh	0.75	0.00	0.00	0.00
23.	Assam	0.00	0.00	1.50	0.95
24.	Manipur	0.50	0.00	6.83	0.00
25.	Meghalaya	0.50	0.00	0.50	0.00
26.	Mizoram	1.25	1.25	13.50	0.00
27.	Nagaland	1.00	0.00	0.00	0.00
28.	Sikkim	4.00	4.00	16.41	7.28
29.	Tripura	1.50	0.00	3.00	2.00
	Grand Total	3580.80	3838.79	4403.06	4454.12

NA: Not applicable since Telangana came into existence in June, 2014.

^{*} Utilized amount includes utilization of unspent balance of previous year. The scheme is in implementation since 2005-06 (All States except North Eastern and Himalayan States) and since 2010-11 (North Eastern and Himalayan States). Based on available information as on 8-3-2016.